

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 02.09.2019 (MONDAY)

COURT OF CHAIRPERSON

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 17 of 2019	Smt. K.Bharathi Vs. Kotak Mahindra Bank Ltd &Ors. With	Samir Ali Khan	D. Sreenivasan
2.	Comp. App. (AT) (Ins) No. 18 of 2019	Smt. K. Bharathi Vs. Kotak Mahindra Bank Ltd. & 4 Ors.	Samir Ali khan	Niharika Sharma

10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 759 of 2019	Vivek Pasricha & Anr. Vs. Amit Sachdeva & Anr.	Ruchin Midha	Shlok Chandra
2.	Comp. App. (AT) No. 156 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. With	Alisha Chopra	
3.	Comp. App. (AT) No. 157 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. With	Alisha Chopra	
4.	Comp. App. (AT) No. 158 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. With	Alisha Chopra	
5.	Comp. App. (AT) No. 159 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. With	Alisha Chopra	
6.	Comp. App. (AT) No. 160 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. With	Alisha Chopra	
7.	Comp. App. (AT) No. 161 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. With	Alisha Chopra	
8.	Comp. App. (AT) No. 162 of 2019	Gireesh Kumar Sanghi. Vs.	Alisha Chopra	

		Ravi Sanghi & Ors. With		
9.	Comp. App. (AT) No. 163 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. With	Alisha Chopra	
10.	Comp. App. (AT) No. 164 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. With	Alisha Chopra	
11.	Comp. App. (AT) No. 165 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. With	Alisha Chopra	
12.	Comp. App. (AT) No. 166 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. With	Alisha Chopra	
13.	Comp. App. (AT) No. 167 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors.	Alisha Chopra	

For Orders

14.	Comp. App. (AT) (Ins) No. 107 of 2019	Hadi Mohd Teher Badri. Vs. Neeraj Gupta & Ors.	Arjun Jain	Shilpa Chohan, Divyam Agarwal- R2 Aditya Parolia
15.	Comp. App. (AT) (Ins) No. 173 of 2019	Rajan Goyal Vs. Sharad Vadehra	Vivek Sibal	Vipul Srivastav
16.	Comp. App. (AT) (Ins) No. 224 of 2019	K.P. Jayaram and Anr. Vs. Radha Exports (India) Pvt. Ltd.	S. Gowthaman	N. Ramakrishnan
17.	Comp. App. (AT) (Ins) No. 249 of 2019 & I.A. No. 1380 of 2019	Gurjeet Singh Johar Vs. ICICI Bank Ltd & Anr. With	Ankita Sinha	Ankur Mittal Pulkit Deora Arunima Bhattacharjee
18.	Comp. App. (AT) (Ins) No. 455 of 2019	Gurjeet Singh Johar Vs. Naveen Kumar Gupta Interim Resolution professional for C & C Construction Ltd & Anr.	Ankita Sinha	Pulkit Deora-IRP Arunima Bhattacharjee Ankur Mittal-SBI
19.	Comp. App. (AT) (Ins) No. 577 of 2019	N. Padmanabhan & Anr. Vs. Sri Adinath Enterprises & Anr.	S.Nagarajan	Vikram Hegde
20.	Comp. App. (AT) (Ins) No. 659 of 2019	R.V. Tyagarajan. Vs. State Bank of India & Ors.	Shantanu Singh	Madhusmita Bora- R1
21.	Comp. App (AT) (Ins) No. 758 of 2019	Tecpro Employees Welfare Association. Vs. Venkatesan Sankaranarayanan (IRP) & Ors.	Ashish Kumar Upadhyay	

22.	Comp. App (AT) (Ins) No. 843 of 2019	Shameek Breweries Pvt Ltd. Vs. Manoj Kumar Agarwal & Anr.	Sankalp Sharma	

For Admission (Fresh Cases)

23.	Comp. App. (AT) (Ins) No. 883 of 2019	SBF Pharma. Vs. Gujarat Liqui Pharmacaps Pvt Ltd.	Natasha Dhruvan Shah	
24.	Comp. App (AT) (Ins) No. 891 of 2019	Bank of India Vs. Multi ARC Coating & Sports Ltd.	Vikky Dang	
25.	Comp. App (AT) (Ins) No. 892-893 of 2019	Prakriti Nigam Vs. Vijay Kumar V Iyer, IRP	Sangeeta Mishra	
26.	Comp. App (AT) (Ins) No. 894 of 2019	Manjeet Kaur Sran Vs. Tricolite Electrical Industries Ltd.	Vipul Srivastav	Shiv Kumar Suri
27.	Comp. App (AT) (Ins) No. 895 of 2019	AMI Alloyes Vs. Rappid Valves (India) Pvt. Ltd.	Aditya A. Pande	
28.	Comp. App (AT) (Ins) No. 896 of 2019	Beacon Trusteeship Ltd. Vs. Earthcon Infracon Pvt Ltd & Ors.	Krishna Murthy	
29.	Comp. App (AT) (Ins) No. 897 of 2019	Sarvadnya Industries Pvt Ltd. Vs. Khandoba Prasanna Sakhar Karkhana Ltd.	Atanu Mukherjee	Anandh K
30.	Comp. App (AT) (Ins) No. 898 of 2019	John Varghese Vs. Value Designbuild Pvt. Ltd. & Ors.	Nishtha Khurana	Nikhil Swami
31.	Comp. App (AT) (Ins) No. 899 of 2019	Indian Renewable Energy Development Agency Ltd. (IREDA) Vs. T.S.N. Raja, R.P. of VBC Industries Ltd.	Kunal Godhwani	
32.	Comp. App (AT) No. 238 of 2019	Quinn Logistics India Pvt. Ltd. & Ors. Vs. The Registrar of Companies, Hyderabad	Swapnil Gupta	

For Admission (After Notice)

33.	Comp. App. (AT) (Ins) No. 721 of 2018	Kamesh Badhana Vs. Govind Ram & Ors.	Arjun Kant	Govind Ram-R1 Hemant Miglani-R3 Kanwal Chaudhary-R4
34.	Comp. App (AT) No. 199 of 2019	Navneet Gupta. Vs. Bharat Tractors Pvt Ltd & Ors.	Saurabh Kalia	Rohan Jaitley- R5,6,7& 10

35.	Comp. App. (AT) (Ins) No. 12 of 2019	Jakson Engineers Ltd. Vs. Refex Energy Ltd.	Amar Gupta	Kumarpal R Chopra
36.	Comp. App. (AT) (Ins) No. 221 of 2019	Rahul Sayal Vs. S.S. Conbuild Pvt Ltd.	R.k.Gupta	Saurabh J. Karan Singh
37.	Comp. App. (AT) (Ins) No. 800 of 2019	S.Shivaswamy RP and Liquidator of Le Ecosystem Technology India Pvt Ltd. Vs. Concentrix Daksh Services India Pvt Ltd & Anr.	Madhvam Sharma	
38.	Comp. App. (AT) (Ins) No. 387 of 2019	Oriental Bank of Commerce Vs. Ruchi Global Ltd	H.P Bhardwaj	Shruti Iyer
39.	Comp. App. (AT) (Ins) No. 537 of 2019	Usman Sharif Vs. Sew Infrastructure Ltd. & Ors. With	Karunesh Tandon	Sanjay Kumar (R1) Manish Pani-R2
40.	Comp. App. (AT) (Ins) No. 573 of 2019	Usman Sherif. Vs. Sew Infrastructure Ltd & Anr. With	Jay Kishore Singh	Sanjay Kumar Chhetry-R1
41.	Comp. App. (AT) (Ins) No. 626 of 2019	Gati Infrastructure Pvt. Ltd. & Ors. Vs. Sew Infrastructure Ltd. & Ors.	Annew Mathew	Deepak Kr.Singh- R2 Manish Pani-R2- IRP
42.	Comp. App. (AT) (Ins) No. 610 of 2019	Anbalagan Kathirresan. Vs. State Bank of India & Anr.	Punit D. Tyagi	Rohit Jolly-R1 Vikram Hegde (RP) J.Amal Anand (IDBI)
43.	Comp. App. (AT) (Ins) No. 770 of 2019	Tarun International Ltd. Vs. Vikram Bajaj & Ors.	Rajeev Sharma	Abhishek Anand- R1 Shivam Goel-R4
44.	Comp. App. (AT) (Ins) No. 773 of 2019	Larsen & Toubro Ltd. Vs. Three C Universal Developers Pvt. Ltd.	Manisha Chaudhary	
45.	Competition. App. (AT) No. 87 of 2018	Pushpa M Vs. CCI & Ors With	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2
46.	Competition. App. (AT) No. 88 of 2018	Jainuddin Thanawala Vs. CCI & Ors With	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2 Mohit Gouri-R3 Deeksha Manchanda-R4
47.	Competition App. (AT) No. 89 of 2018	Joeb Thanawala Vs. Competition Commission of India & Ors. With	Ravisekhar Nair	Avinash Sharma Abhijeet Sinha-R2

48.	Competition App. (AT) No. 90 of 2018	Geep Industries (India) Pvt. Ltd. Vs. Competition Commission of India & Ors.	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2
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After the above or 12:00 Noon, whichever is earlier.

For Admission (After Notice)

49.	Comp. App. (AT) (Ins) No. 276 of 2019	Aassaan Global Trade Vs. Vasudevn, Resolution Professional & Ors With	A.Muraleedharun	D. Sreenivasan-R1 Vineet Ranjan-R3 Yashraj Singh Deora-R4 Madhusmita Bora-R7 R. Murali & Bijoy Kumar Pradhan-R12
50.	Comp. App. (AT) (Ins) No. 557 of 2019	M.Mohamed Fahrudeen Vs. Vasudevan RP, Tiffins Barytes Asbestos & paints Ltd & Ors. With	B.Karuna Karan	D. Sreenivasan-RP Bijoy Kumar Pradhan-R2 Madhusmita Bora-R3
51.	Comp. App. (AT) (Ins) No. 653 of 2019	Dr. Ravi Shankar Vedam Vs. Tiffins Barytes Asbestos and Paints Ltd. & Anr. With	Neha Nagpal	K. Moorthy -R1 & R2 Vasudevan-RP
52.	Comp. App. (AT) (Ins) No. 716 of 2019	Aassaan Global Trade. Vs. Tiffins Barytes Asbestos and Paints Ltd & Anr. With	Shantanu Singh	Madhusmita Bora-R2 D.Sreenivasan-RP
53.	Comp. App. (AT) (Ins) No. 803 of 2019	Ravi Shankar Vedam. Vs. Udhyan Investments Pvt Ltd & Ors.	Ravi Raghunath.	Madhusmita Bora-R1 D.Sreenivasan-RP

02:00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 2566 of 2019 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	S. Ramdakantha	Gauri Rasgotra
2.	I.A No 2590 of 2019 in Contempt Case (AT)No. 05 of 2019 in Comp. App (AT) No. 36, 43-47 of 2016	Sonia Khosla Vs. Vikram Bakshi & Ors.	Deepak Khosla	

3.	Comp. App. (AT) (Ins) No. 131 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Unimark Remedies Ltd (Through Resolution Professional) & Anr.	Shashank Agarwal	Rohan Agrawal (R1), Ekta Choudhary
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For Hearing

4.	TA (AT) (Competition) No. 33 of 2017 & IA No. 61/2017 (Old Appeal No. 50/2014) Part Heard	Adani Gas Limited (AGL) Vs. CCI &Anr. With	Rahul Satyan	MehulParti, R-1 Sharad Gupta, R-2
5.	TA (AT) (Competition) No. 34 of 2017 (Old Appeal No. 57/2014) Part Heard	Faridabad Industries Associations (FIA) Vs. CCI &Anr.	Sharad Gupta	MehulParti (R-1) Rahul Satyan
6.	Competition App.(AT) No. 63 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4)
7.	Competition App.(AT) No. 64 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4)
8.	Competition App.(AT) No. 65 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4)
9.	Competition App.(AT) No. 66 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4)
10.	Competition Appeal (AT) No. 06 of 2018	All Kerala Chemists & Druggists Association &Ors. Vs. CCI &Ors. With	Sajith P. Warriar	Abhishek Yadav
11.	Competition Appeal (AT) No. 08 of 2018	A. N. Mohan Vs. Sudeep P M &Ors. With	Amit Gupta	Abhishek Yadav
12.	Competition Appeal (AT) No. 09 of 2018	Thrissur District Unit of AKCDA &Ors. Vs. CCI &Ors. With	Sajith P. Warriar	Abhishek Yadav

13.	Competition Appeal (AT) No. 10 of 2018	Kasargod District Unit of AKCDA &Ors. Vs. CCI &Ors.	Sajith P. Warriar	Abhishek Yadav
14.	Competition App. (AT) No. 48 of 2018	India Glycols Ltd. Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Arjun Krishnan(R-1), Sridhar Potaraj (R-2), ML Lohaty(R4 to R6)
15.	Competition App. (AT) No. 71 of 2018	Planetcast Media Services Ltd Vs Competition Commission Of India & Ors With	Aakansha Kaul	Yaman Verma-R(2& 3) Udayan Jain-R1
16.	Competition App. (AT) No. 72 of 2018	Lalit Jain & Ors Vs Competition Commission Of India & Ors	Aakansha Kaul	Udayan Jain-R1

Note: The Court will rise at 03:00 PM.

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By Order

-sd/-

Registrar